## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

CATION NUMBER

PETITION NUMBER

: TCP/422/ (IB)/2017

NAME OF THE PETITIONER(S)

: RANGANATH SPINNING INDUSTRIES

NAME OF THE RESPONDENT(S)

: GURUVAYUR SPINNING MILLS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

) VIGNESH VENKAT

COUNSEL FOR The RESPONDENT

Dashish Jain Luner

council for the Petitioner

For Sulana & Sulara

## **ORDER**

Counsel for both the parties are present. Counsel for the Respondent stated that he has filed an affidavit undertaking to pay the amount claimed by the Petitioner on 16.10.2017. Petitioner Counsel stated that they have not received any cheque or part payment in relation to the claim. Respondent proposes to make some payment before the date that mentioned in the affidavit by way of undertaking. Both Counsel are directed to make submission on undertaking. At request of both the Counsel, put up on 19.09.2017 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)